

cooperated. I think it would be necessary to pass that Ordinance; otherwise we would be required to sit on Saturday.

[Translation]

SHRI GUMAN MAL LODHA: Mr. Speaker, Sir, please ask the Government to give a statement in regard to the bomb-blasts which took place in Delhi. It is a very serious matter as well as an important one. The Delhi administration does not have enough police to tackle such incidents. The Central Government should assist the Delhi administration to enable the Delhi Government to properly deal with such incidents of bomb-blasts...(Interruptions)

1209 hrs.

[Mr. Deputy Speaker in the Chair.]

[English]

MR. DEPUTY SPEAKER: One by one please; all of you will have a chance.

(Interruptions)

MR. DEPUTY SPEAKER: My request is, you please resume your seat.

SHRI BASUDEB ACHARIA: The Government should make a statement on this. This is a very serious matter. (Interruptions)

MR. DEPUTY SPEAKER: You will have a chance.

[Translation]

DR. P.R. GANGWAR (Pilibhit): Mr. Deputy Speaker, Sir, police raped two Dalit women in my constituency. But neither any enquiry has been held in this case nor any report has been registered nor any other action has been taken. I demand through you that orders be issued to enquire into this matter and the guilty police personnel be punished...(Interruptions)...Two local police constables and an ASI raped those women, tore their clothes, broke utensils but nobody listened to them...(Interruptions)

[English]

MR. DEPUTY SPEAKER: You will have a chance...(Interruptions)

MR. DEPUTY SPEAKER: I will call the names one by one. You all will get a chance to speak...(Interruptions)

SHRI E. AHAMED (Manjeri): Sir, I would like to bring to the notice of the Government about a very serious and urgent matter of public importance. In the Sahara International Airport in Bombay, many undesirable and nasty things are happening. The people who are returning from the Gulf countries are put to a lot of difficulties and harassments by the touts. This issue has been raised by many hon. Members including myself in this august House many a time. It has not been responded by the Government of India and no action has been taken by the Maharashtra Government.

Last Tuesday, as reported in the newspapers, three people who returned from the Gulf countries and on their way to Kerala had been accosted by touts and taken them to a hotel in Kurla. They have been robbed of their

valuables and their hard earned money and they have been put to a lot of difficulties and hardships. The police reluctantly arrested two people when the complaint was filed with them. I allege that these things are happening with the connivance of a section of the police. The inaction of police on such complaints is a result of this lethargic attitude of the officials and the Government.

There are a number of passengers who are coming from the Gulf countries and whose destination is Kerala and who are the victims of these touts.

Therefore, I take this opportunity to urge the Government to take it as a serious matter and give the protection to the travellers who are coming to Sahara International Airport from Gulf countries and proceed to various destinations from Bombay.

I hope the Government will take necessary immediate steps to prevent these undesirable elements and take action against them...(Interruptions)

MR. DEPUTY SPEAKER: I will call all the names provided you cooperate. The Zero Hour comes to an end by 12.30 P.M. It is for you to cooperate. Each of the hon. Member will get one minute each....(Interruptions)

[Translation]

SHRI PRABHU DAYAL KATHERIA (Firozabad): Mr. Deputy Speaker, Sir, through you, I would like to draw the attention of the Central Government to a very serious problem. A gang is actively operating in the Firozabad city of Uttar Pradesh which indulges in kidnappings of teenaged students and sending the abducted teenagers to some other big city. This way around 40 students have so far been kidnapped from this city and Firozabad Police administration has not been able to make any headway in this matter. That is why the whole city is tense. The school students have even held a demonstration in this regard and have demanded that the gang be apprehended.

Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government, through you, that of late the law and order situation has worsened to such an extent in Firozabad that five Industrialists have been kidnapped from there, yet, the S.S.P. has not been able to find out anything in this regard.

Sir, I would like to draw the attention of the Government to a very important matter that Firozabad's population of Hindu and Muslims is almost similar in number and if the increasing cult of kidnappings misleads one community into believing that it is being done at the behest of the other community then it is likely to make the situation of not only Firozabad but the whole country very explosive. Aligarh and Agra have also witnessed riots among minorities. That is why, through you, I would like to urge upon the Government to take immediate steps and find out about the kidnapped wards of the people and then they should be restored to their parents.

Since you have allowed me only a minute to have my say, I conclude without going into details.

[English]

MR. DEPUTY SPEAKER: I want to make it clear to all